

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS

LOK SABHA

UNSTARRED QUESTIONNO. 25 TO BE ANSWERED ON : 02.02.2024

Distribution of Fertiliser Subsidies

25: SHRI SHANMUGA SUNDARAM K.:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the quantum of fertilizers/fertilizer subsidies distributed across the country since 2019 and till date, State-wise and year-wise;
- (b) whether the Government has imposed any curbs on the import of fertilizers; and
- (c) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR CHEMICALS & FERTILIZERS

(SHRI BHAGWANTH KHUBA)

(a): Government provides subsidy on various fertilizers to ensure adequate availability of fertilizers at affordable prices to farmers. Under the 'DBT' in Fertilizers' system, 100% subsidy on various fertilizer grades is released to the fertilizer companies, based on actual sales to the beneficiaries by Aadhar authentication through POS devices installed at each retail shop. State-wise quantum of fertilizer subsidies distributed is at **Annexure 1** and the subsidy provided for fertilizers during the last 5 years from 2019-20 to 2023-24 (as on 31.01.2024) is as follows:

Year	Amount (in Crores)
2019-20	83,468
2020-21	131,229
2021-22	157,640
2022-23	254,798
2023-24 (as on 31.01.24)	170,923

(b) & (c): The requirement of fertilizers in the country is assessed by DA&FW in coordination with the State Governments. However, the indigenous production of fertilizers does not commensurate with the assessed requirement. Therefore, to bridge the gap between this requirement and indigenous production, timely imports are done. In case of Urea, the imports are done on Government account through 3 designated STEs namely Indian Potash Ltd. (IPL), Rashtriya Chemicals & Fertilizers Ltd. (RCF) & National Fertilizers Ltd. (NFL) and through long term contracts for Urea imports from OQ trading (OMAN). Further, P&K fertilizers are under Open General License and companies are importing these fertilizers to meet the demand based upon their commercial considerations.

Annexure 1

S.No	State	Financial Year				
		2019-20	2020-21	2021-22	2022-23	2023-24 as on 31.1.24
1	Andaman and Nicobar Islands	0.000	0.003	0.012	0.007	0.002
2	Andhra Pradesh	35.384	42.273	36.357	37.187	29.801
3	Arunachal Pradesh	0.000	0.000	0.000	0.009	0.007
4	Assam	6.232	6.150	6.044	5.815	4.707
5	Bihar	36.685	38.546	33.671	34.358	31.743
6	Chhattisgarh	15.698	18.218	16.317	15.921	15.495
7	Dadra and Nagar Haveli	0.010	0.016	0.008	0.010	0.006
8	Delhi	0.301	0.261	0.305	0.331	0.320
9	Goa	0.059	0.069	0.059	0.052	0.047
10	Gujarat	38.395	41.460	36.771	38.593	35.678
11	Haryana	29.244	30.082	29.053	28.133	28.414
12	Himachal Pradesh	1.189	1.201	1.156	1.185	0.861
13	Jammu and Kashmir	1.515	3.459	2.361	2.251	1.440
14	Jharkhand	3.711	4.229	4.168	3.877	3.967
15	Karnataka	38.244	45.644	45.908	43.310	36.886
16	Kerala	3.601	4.069	3.451	3.166	2.797
17	Madhya Pradesh	58.859	62.265	59.798	61.784	64.203
18	Maharashtra	64.639	74.049	70.675	64.555	58.421
19	Manipur	0.392	0.329	0.303	0.503	0.261
20	Meghalaya	0.000	0.000	0.000	0.000	0.057
21	Mizoram	0.088	0.025	0.027	0.115	0.119
22	Nagaland	0.012	0.007	0.005	0.005	0.007
23	Odisha	11.444	11.980	11.755	11.005	10.371
24	Puducherry	0.218	0.275	0.259	0.264	0.173
25	Punjab	39.140	39.515	41.875	39.106	38.051
26	Rajasthan	37.278	37.997	36.801	39.942	39.407
27	Tamil Nadu	20.948	23.873	24.445	22.585	19.310
28	Telangana	31.958	38.953	35.494	36.798	32.458
29	Tripura	0.549	0.474	0.566	0.456	0.260
30	Uttar Pradesh	105.429	113.760	106.614	107.795	98.642
31	Uttarakhand	3.346	3.259	2.843	2.834	2.684
32	West Bengal	32.631	34.808	32.959	34.478	23.966
